

DISCRIMINATION BETWEEN IAS OFFICERS AND CENTRAL SECRETARIAT SERVICE OFFICERS IN THE MATTER OF APPOINTMENT AS DEPUTY SECRETARIES

5661. SHRI K. RAMAKRISHNA REDDY: Will the PRIME MINISTER be pleased to state.

(a) whether I.A.S. and Central Services Class I Officers are appointed to the posts of Deputy Secretaries after a specified period of 9-10 years of service (which includes two years probationary period) and the total period of their service equivalent to Under Secretary's grade is 5-6 years whereas Central Secretariat Service Under Secretaries of equal merit have to wait for 12-13 years to get promotion to Deputy Secretary's grade; and

(b) if so, the reasons for this discrimination against the Central Secretariat Service Officers?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): (a) and (b). Eligibility for appointment to posts of Deputy Secretary in the Central Secretariat is determined from time to time on the advice of the Central Establishment Board. At present, IAS and Central Services Class I Officers who have rendered 9 and 11 years service respectively are being considered for appointment on tenure basis to posts of Deputy Secretary.

As regards Grade I Officers of CSS (Under Secretary), their promotion to the Selection Grade (which is equivalent to Deputy Secretary) is regulated under the CSS Rules, 1962. Vacancies in the Selection Grade are filled by promotion of permanent officers of Grade I who have rendered not less than 5 years, approved service in that grade and are included in the Select List of Selection Grade prepared under the CSS (Promotion to Grade I and Selection Grade) Regulations, 1964. The field of selection for CSS officers ordinarily extends to five times the number of officers to be included in the Select List and selections are made on the basis of merit. In the Select List of 35 officers for the Selection Grade

issued in April, 1972 as many as 8 CSS officers with about 6-7 years service in Grade I were included in the Select List for appointment to the posts of Deputy Secretary. In view of this, the question of discrimination against CSS officers hardly arises.

FORMATION OF PANELS FOR PROMOTION TO HIGHER GRADES

5662. SHRI K. RAMAKRISHNA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether there are Government instructions that panels for promotion to higher grades should be prepared normally every year;

(b) if so, whether the promotion panels of Central Secretariat Officers for appointment to the grade of Directors and higher in the Secretariat from 1966 onwards were issued every year; and

(c) if so, the dates on which these select lists were prepared?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIDRHA): (a) Orders exist to the effect that Departmental Promotion Committees should normally meet at regular annual intervals for preparing select lists, from which promotions are to be made to higher grades;

(b) and (c). Orders referred to in (a) above apply to posts which are filled by promotion. In the case of Central Secretariat Service Select lists are prepared for promotion to Grade I (Under Secretary) and Selection Grade (Deputy Secretary), as required under the C.S.S. (Promotion) Regulations. Appointments of C.S.S. officers to posts of Director and higher grades in the Secretariat do not constitute appointments to Cadre posts of the Central Secretariat Service. However, members of the C.S.S. are also considered for appointment to such posts. For this purpose suitability lists are drawn up from time to time and names of C.S.S. officers are considered for appointment out of such lists.